

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-201  
Appeal No.-659/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 17 (3)

...Applicant

Vs.

ROC (M/s Money Mantra Homes Pvt Ltd)

...Respondent

SECTION

Under Section 252

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Puneet Rai for Income Tax with Adv. Nalin Mishra

For the Respondent

: Mr. Yadubhushana Rao, ARoC

ORDER

Arguments heard. Reserved for orders.

sd/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)